

- (d) No funds have been sought by the Board under this scheme.

**Maritime security challenges for India**

637. SHRI A. VIJAYARAGHAVAN: Will the Minister of DEFENCE be pleased to state:

(a) whether maritime security challenges including anti piracy operations in Indian ocean region is a matter to be taken with priority;

(b) if so, the details of steps taken to augment coastal maritime security during the last three years, year-wise, category-wise and State-wise;

(c) the details of various initiatives for States having substantial marine borders to meet marine security challenges;

(d) whether States with maritime boundaries were provided the same status and amenities as that of States with international land borders;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (f) Government has accorded top priority to coastal security and for this an integrated approach has been put in place. The intelligence-sharing mechanism has been streamlined through the creation of joint operation centres and multi agency coordination mechanism. Surface and air surveillance has been enhanced by Indian Navy and Coast Guard ships and aircraft all along the coast and in all offshore development areas.

Further, Joint and operational exercises are taking place between Navy, Coast Guard, Coastal Police and Customs in order to check the effectiveness of the new systems.

Central Government is funding coastal States/Union Territories through coastal security scheme for operationalisation of Coastal Police stations, patrol boats etc. for coastal security. Indian Coast Guard has also trained 1515 state police personnel.

**Government's offer of dialogue to Maoists**

638. SHRI N.K. SINGH:

SHRI MAHENDRA MOHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has recently made a surprise offer to Maoists to come and have dialogue on their issues;

(b) if so, the response received by Government on such surprise offer to Maoists;

(c) whether the anti naxalite policy of Government has been totally changed or withdrawn; and

(d) if so, the latest stand of Government in view of spurt in violence by Maoists in various parts of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):  
(a) to (d) State Governments have, from time to time, appealed to the Left Wing Extremists to abjure violence and hold talks with the Government on any issues that are of concern to them. As far as the Central Government is concerned, it will welcome such talks between State Governments and Left Wing Extremists provided Left Wing Extremists abjure violence and give up their so-called "armed struggle." There is no proposal for the Central Government to hold talks directly with the Left Wing Extremists.

Governments continues to pursue a policy to deal with the naxalite activities in a holistic manner in the areas of security and development.

State Government deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts in several ways. These include modernization and upgradation of the State Police forces under various schemes; sharing of intelligence and facilitating inter-State coordination and assistance for integrated development of naxal affected areas through a range of schemes.

#### **Empowering BSF in border areas**

639. PROF. ALKA BALRAM KSHATRIYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Border Security Force (BSF) has asked the Union Government to provide them more powers and also to allow them to make arrests as well as conduct search and seizure operations in border areas;

(b) if so, the details thereof;

(c) whether in view of increase in crime at borders, the BSF want adequate powers under various provisions of the Criminal Procedure Code; and

(d) if so, the further reaction of Government in providing more powers to BSF?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):  
(a) No, Sir.

(b) Does not arise.

(c) and (d) No, Sir. BSF has already been conferred certain legal powers in the border areas under Criminal Procedure Code.

#### **Institutions in northern India on LET hit list**

640. SHRI GOVINDRAO WAMANRAO ADIK:

SHRI SANJAY RAUT:

SHRI BRIJ BHUSHAN TIWARI:

SHRI NAND KISHORE YADAV:

Will the Minister of HOME AFFAIRS be pleased to state: